

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1027/2019

LALLA BHAIYA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 01-10-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Bharat Singh, Adv.
Mr Bhavishay Mehra, Adv.
Mr Abhijeet Pandove, Adv.
Mr. Amit Pawan, AOR

For Respondent(s)

Mr Anil Kr Verma, Adv.
Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court and Trial
Court. Reminder be issued.

List again on 13.1.2020.

ANIL LAXMAN PANSARE
Registrar